

SHRI P. C. THOMAS (Muvattupuzha): There is no response from the Government....(Interruptions)

MR. SPEAKER: You always speak. Let Shri Manjay Lal speak. He is also as much a Member of this House as you are.

[*Translation*]

SHRI MANJAY LAL (Samastipur): Mr. Speaker, Sir, the studio of Muzaffarpur Doordarshan Kendra, equipped with modern techniques is ready since March, 1989. At that time the date fixed for inauguration was 31st March, 1989 but it is not known why was the date cancelled. Again 13th October, 1990 was fixed as inauguration date but that too was cancelled. The studio building was built at a cost of Rs. 30 lakh nearly four years ago. Studio is fitted with modern gadgets worth Rs. 3 crore approximately. Costly O.B. Van, used in production of programmes is lying idle for one year. Employees posted at the Kendra are being regularly paid monthly salary for no work. Therefore, I would like to request the Information and Broadcasting Ministry of the Government of India to take urgent steps for early inauguration of the studio of Muzaffarpur Doordarshan Kendra which is ready for quite some time.

[*English*]

SHRI ANNA JOSHI (Pune): Sir, both the Railway Ministers are here and I draw their attention through you to a matter of great public importance.

Sir, CIDCO has taken up construction of Kalva-Turbhe Railway line and it has incurred an expenditure of Rs. 29 crore so far. The Railways should, therefore, be persuaded to take over the line as per the earlier commitment and they may also be requested to commission the Kalva-Turbhe Railway Line for goods traffic immediately. Railways should be persuaded for making the line fit for commuter traffic from Thane to Turbhe and for further extension to Junagar to be connected with Mankhurd-Belapur Railway Line, which is expected to cost about Rs. 58 crore. The work on Mankhurd-Belapur

Railway Line has already been started the work involving Rs. 30 crore on Belapur-Panvel. The Railway Ministry may be persuaded to upgrade this Railway Line for suburban commuter service. The work of Nhava-Sheva Port and Dronagiri and Ulva nodes is being completed by the CIDCO and it has become necessary to construct the Railway Line between Belapur-Nhava-Sheva Uran on priority. The funds to that effect are deposited with the Railways. The length of this Railway Line is more than 20 kilometres. The Railway authorities should be persuaded to take up construction of this Railway Line with similar funding arrangement as in the case of Mankhurd-Belapur Railway Line.

[*Translation*]

SHRI VILASRAO NAGNATHRAO GUNDEWAR (Hingoli): Mr. Speaker, Sir, I am going to raise a very serious matter concerning the family members of an hon. Member of Parliament. In the morning I also gave a notice in this regard. The family members of Shri Ashok Deshmukh were scheduled to go to Aurangabad on 2nd by IC-491 flight, for which they had got reserved tickets. However, on 2nd they could not board the plane and the officials of Delhi Airport did not inform him. Therefore, the family members started on 3rd out the aircraft force landed at some place for technical snag. From 3rd to 5th he did not come to know the whereabouts of his family members. On 4th when he found out that his family had not reached Aurangabad, he telephoned numerous times to the Ministries of Home Affairs, Civil Aviation and Defence and was told by the PAs that the family was staying in a hotel at Udaipur. When she made a request that his family members might be sent by the 4th but despite the request the Airport officials did not send his family while thirteen were sent to Aurangabad by flight the same day. Priority was not given to the wife and children of an hon. MP but instead 13 foreigners were sent. Action should be taken against the erring officials for not giving information about the whereabouts of the family members lodged in a hotel at Udaipur. Only after persistent enquiries he came to know at 10.00 p.m. that his family

members are staying in a hotel at Udaipur. I have been informed that even by today i.e. 5th, his family members have not been sent. Sir, this way solution cannot be found. I would like to request the hon. Minister to look into it.

[English]

MR SPEAKER: Please look into it and do whatever is necessary.

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI M.O.H. FAROOK): I will look into it. Sir.

SHRI. P.C. THOMAS: Sir, it is really very shameful.

MR. SPEAKER: When I have said this, it is not necessary for you to say that it is shameful and all that.

[Translation]

SHRI SURYA NARAYAN YADAV (Saharsa): Mr. Speaker, Sir, on 21st April, 1992 the Doordarshan Kendra, Patna, in its programme "Pallav" provided publicity to a private commercial organisation for 15 minutes. In the programme telecast as children programme the Natraj Circus of Patna was given wide coverage even without advertisement fee. In the programme the artistes and the persons associated with the Natraj Circus were extensively interviewed, thereby giving wide publicity to the Circus in whole of the region where programmes of the Kendra are beamed. Is any government organisation freed to give such a wide publicity? I would like to submit that during our public meeting camera teams of Doordarshan are not deputed for coverage but when any programme is attached by Doordarshan officials the camera team is deputed to cover the event which is not important. So, whether Doordarshan officials are free to decide about covering the programme even if it is not important? In this connection I would like to know the guidelines issued by the Government to Doordarshan and also all the facts regarding giving of

publicity to a commercial organisation, which was organising its programmes in that area, at that time, in the coverage of Patna Doordarshan Kendra? I would like to have the full information about the programme and also about the action taken against the officials responsible for telecasting the programme without charging the advertisement fee? This has also been openly reported by the newspapers in Bihar.

[English]

SHRI P.C. THOMAS: (Muvattupuzha): Sir, I have given a notice regarding scarcity of wheat which is being supplied to Kerala. There has been a complete disruption of the quantum of wheat which is being supplied to the State of Kerala for quite a few months now and this is going to affect the State in a very serious manner.

Regarding the strike of FCI workers, I had already made a submission last time and the Hon. Minister was pleased to make a Statement in this House. The Minister had assured the House that regarding the agitation of the FCI employees, the Government will have an open mind.

13.00 hrs.

It is said that the Government will keep an open mind. But I am sorry to say that there has been no open mind. The Food Corporation of India employees have given a notice that they are going on strike from 15th and they are going to stage a *Dharna* before the Prime Minister's house from 8th to 10th. I would request that some statement should come from the Minister to avert this strike. Because, this is going to be a very serious issue.

There are about 70,000 workers in the Food Corporation of India and the Employees' Association represents 95 per cent of these employees. They are going to be on strike for some very strong reasons.

There have been some victimisation of the Members of the Union and the Staff. The General Security of this Union has been